

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:180
ANSWERED ON:09.07.2014
REGENERATION OF LAKES
Kodikunnil Shri Suresh

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) the details of wetlands/lakes identified under National Wetland Conservation Programme, State-wise;
- (b) whether the Government has taken up programmes for the regeneration of Sasthamkotta lake;
- (c) if so, the details and the present status thereof;
- (d) whether Government has set up or proposes to set up a Lake Management Authority to protect the lakes facing destruction; and
- (e) if so, the details thereof and if not, the fresh initiative taken to protect the lakes and ponds in the country?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) The Ministry has identified 115 wetlands in 24 States and two Union Territories for conservation and management under the National Wetland Conservation Programme (NWCP). The State-wise details are given in Annexure-I.

(b)& (c) Sasthamkotta lake is one of the identified wetlands under the NWCP and is also designated as a Ramsar site. An amount of Rs 53.08 lakhs has been released so far to the State Government of Kerala for conservation and management Sasthamkotta lake.

(d) & (e) For conservation and management of wetlands and lakes, including ponds, in the country, all the State Governments/Union Territories have been advised to constitute State Wetland /Lake Authorities. Further, for effective conservation and protection of wetlands, the Central Government has notified the Wetlands (Conservation and Management) Rules in December, 2010. A Central Wetland Regulatory Authority has also been constituted as per the provision of these Rules.

For better synergy and to avoid overlap, the NWCP has been merged with another scheme of National Lake Conservation Plan (NLCP) into one integrated scheme of National Plan for Conservation of Aquatic Eco-systems (NPCA) for implementation during the XII Plan period on 70:30 cost sharing basis between the Central and the State Governments (90:10 for North Eastern States).